

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 24/08/2025

Maheen M Vs State Of Kerala

Court: High Court Of Kerala

Date of Decision: Jan. 27, 2025

Acts Referred: Indian Penal Code, 1860 â€" Section 34, 323, 324, 341Kerala Anti-Social Activities (Prevention) Act,

2007 â€" Section 15, 15(1)(a)

Hon'ble Judges: P.B.Suresh Kumar, J; Jobin Sebastian, J

Bench: Division Bench

Advocate: B.R.Muraleedharan, K.V.Sanosh, K.V.Suresh, Neethu Nalinakshan, K.A. Anas

Final Decision: Allowed

Judgement

SI.

No.", Crime No., Police Station, Sections involved, Status of case

1,628/2019,Poovar,"U/s143, 147, 148, 149,

294(b), 341, 323, 324 and

308 IPC", Pending trial

 $2,150/2021, Poovar, "U/s\ 294(b),\ 324,\ 326,\ 308$

and 34 IPC", Pending trial

3,1081/2022,Pozhiyoor,"U/s 294(b), 506(i), 34 IPC",Pending trial

4,359/2024,Poovar,"294(b), 341, 323, 324, 34 IPC",Pending trial